GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4569
ANSWERED ON:23.04.2010
GAS-BASED POWER PROJECTS IN KARNATAKA
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Will the Minister of POWER be pleased to state:

- (a) whether the State Government of Karnataka has submitted a proposal for establishment of gas-based Power projects in the state to the Union Government:
- (b) if so, whether the Union Government has considered the request of the State Government;
- (c) if so, the present status of the proposal; and
- (d) the time by which the final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (d): Government of Karnataka has submitted a proposal indicating gas requirement of 62 MMSCMD for gas based power projects with an installed capacity of 9000 MW and for five proposed Industrial zones in the state and domestic and commercial gas distribution.

At present Karnataka is not connected with GAIL pipeline network. As per the information provided by GAIL to CEA, Dabhol to Bangaluru pipeline with capacity of 16 MMSCMD is likely to be commissioned by 2011-12 and with supply of 16 MMSCMD gas to Karnataka, a maximum gas based capacity of about 3400 MW can be installed in State.

So far,Empowered Group of Ministers (EGoM) has allocated gas to only existing gas power projects (including 2009-10 projects). Further, EGoM in meeting dated 27.10.2009 decided that the requirement of natural gas for plants to be commissioned beyond 2009-10 would be reviewed from time to time by the EGoM for making firm allotments to such plants from the fallback quantity available.

As regards power projects which are in the pipeline, Empowered Group of Ministers (EGoM) has decided that, subject to the availability of gas, necessary allocations from KG D-6 fields will be made to these projects as and when they are ready to commence production.